

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4254
ANSWERED ON:19.08.2010
DEATH CLAIMS OF BHOPAL GAS VICTIMS
Acharia Shri Basudeb

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Welfare Commissioner under the Ministry of Chemicals and Fertilizers has reopened registration of death claims of Bhopal gas victims who died after 1997; and

(b) if so, the number of disaster-related death claim registered till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): No death claims of Bhopal Gas Victims who died after 1997 were registered in the Office of the Welfare Commissioner, Bhopal Gas Victims, Bhopal. One death case No.04/R-2/260, Claim No.10330 dated 17.06.2002, was registered on the directions of the High Court of Delhi vide LPA No.495/2002-Union of India Vs. Ramrati and others in respect of Mr. Maman who had expired on 20.02.1993. However during adjudication, the claimant failed to prove that death was due to exposure to MIC Gas, hence the claim was awarded under injury category and compensation of Rs.65,000/- was paid to legal heir on 16.08.2004.